	(F	iling under clause (c	a) of sub-regulation	(2) of regulation 13	tere for previous Lis the IBBI (Insolvency		for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	45509468	1	45509468	74.38	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	1	1093028	1	961211	1.57	0	0	131817	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0		0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	61460	0	61460	0.10	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	19550144	8	13649509	22.31	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1000000	1	1000000	1.63	0	0	0	<u>Annexure 9</u>
Total		12	67214100	11	61181648	100.00	0	5900635	131817	